

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

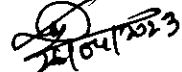
O R D E R

Dated Guwahati 26th April, 2023

No. HC.V-37/2023/ 270 /Estt. ##In the interest of office administration, Sri Diganta Barman, Senior Information Technology Consultant is hereby entrusted to perform the following duties, with immediate effect.

1. Maintenance and supervision of various Information and Communication technology (ICT) related works of the Gauhati High Court.
2. Formulation of initiatives/ strategies for different ICT ventures of the Gauhati High Court.
3. I.T. audit.
4. Supervision of the implementation of Phase-III of the eCourts project.
5. Supervision of works of neutral citations.
6. Supervision of digitization of records.
7. Supervision of e-Filing of cases.
8. Development of Software.
9. Supervision and maintenance of digital infrastructure.
10. Works related to the translation of judgments through 'SUVAS'.
11. Works related to use of Artificial Intelligence.
12. Assessment of the requirement of hardware, software and networking.
13. IT related matters of the Outlying Benches.
14. Any other IT related matters.

By Order,



REGISTRAR (ESTT.)

Memo No. HC.V -37/2023/ 270 A /Estt.

Dated 26.04.2023

Copy for information and necessary action to:

1. The Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Legal Services Committee, Gauhati High Court.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
5. Sri Diganta Barman, Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar,, Gauhati High Court, Guwahati.
7. The Deputy Registrar,, Gauhati High Court, Guwahati.
8. The Assistant Registrar,, Gauhati High Court, Guwahati.
9. The Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for taking necessary action for uploading the aforesaid order in the High Court website and to communicate this order amongst the other Officers and staff of the Computer Section.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr/Mrs. Justice.....Gauhati High Court, Guwahati.
15. The AOJ....., Gauhati High Court, Guwahati.
16. The Court Officer I & Court Officer II, Gauhati High Court, Guwahati.
17. The Sr. Systems Officer, e-Court Division, Gauhati High Court, Guwahati for communicating this order amongst the other staff of the e-Court.
18. CA to the Registrar General/Registrar (Estt.), Gauhati High Court, Guwahati.
19. The Order file.



REGISTRAR (ESTT.)